

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 204 of 1996.

Thursday this the 22nd day of February, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

M. Thankaraj,
Works Mistry (Ad hoc)
Southern Railway,
Office of the Junior Engineer,
Works, Quilon. .. Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Park Town P.O.,
Madras-3.

2. The Divisional Personnel Officer,
Southern Railway,
Trivandrum Division, Trivandrum-14.

3. The Divisional Personnel Officer,
Southern Railway,
Madurai Division, Madurai.

4. Shri K. Rajan,
Works Mistry (Ad hoc),
Office of the Junior Engineer,
Works,
Southern Railway,
Nagercoil Junction,
Nagercoil.

.. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 22nd February, 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is eligible
to be placed above 4th respondent in the Seniority List of

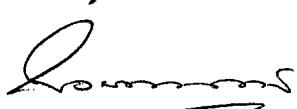
Ballast Train Checkers. This prayer is occasioned because there is no seniority list. A Seniority List is a basic requirement in a service, where events like promotions-pay fixation, or even reversion or retrenchment may take place. We are told by counsel on both sides that a Seniority List has not been published ever since 1982 for the category in question. This is a very unsatisfactory state of affairs. We are told by Mr. Govindaswamy, counsel for applicant, that there are only four persons in this category and by Standing Counsel that there are about twenty persons in this category.

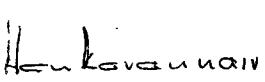
2. Though time was granted, respondents have not obtained instructions nor filed a statement. Respondents will prepare and publish the Seniority List of the category in question, after the publication of a provisional Seniority List and inviting objections. This will be done within four months from today. Promotions, if any, made in the meanwhile, will be on ad hoc basis and promotees will be clearly told so.

3. Original application is disposed of as aforesaid.

No costs.

Thursday this the 22nd day of February, 1996.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN